

**Promotion of MSMEs**

\*399. SHRIMATI VASANTHI STANLEY : Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the proposals the Ministry has chalked out to promote Micro, Small and Medium Enterprises (MSMEs); and
- (b) whether the Ministry proposes to give free or subsidized electricity to MSMEs?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA) : (a) For the promotion of Micro, Small and Medium Enterprises (MSMEs), Ministry of Micro, Small and Medium Enterprises (MSMEs) is implementing various schemes/programmes in the area of credit, technology, skill development and marketing. The major schemes/programmes include Prime Minister's Employment Generation Programme (PMEGP), National Manufacturing Competitiveness Programme (NMCP), Tool Room and Technical Institutions, Credit Guarantee Scheme (CGS), Credit Linked Capital Subsidy Scheme (CLCSS), Performance and Credit Rating Scheme (PCRS), Cluster Development Programme (CDP), Market Development Assistance Scheme and Entrepreneurship & Skill Development Programme.

- (b) No, Sir. Electricity is the subject matter related to State Governments.

**Setting up of the University for Minorities at Srirangapatnam**

\*400. Dr. PRABHAKAR KORE : Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government proposes to set up more universities for education of minorities;
- (b) if so, the details thereof;
- (c) the current status of the proposed University for Minorities at Srirangapatnam in Karnataka;
- (d) by when the University is likely to start functioning; and
- (e) the details thereof?

THE MINISTER OF MINORITY AFFAIRS (SHRI K. RAHMAN KHAN) :

- (a) Yes, Sir.

(b) to (e) Ministry of Minority Affairs has constituted an Expert Committee to deliberate upon the formalities associated with the setting up of proposed five universities with a special focus on minorities including their location. The Committee has submitted its Final Report on 26.02.2013 and the same is under consideration of the Ministry.

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## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

### Import of coal

2946. SHRI NAND KUMAR SAI : Will the Minister of COAL be pleased to state:

(a) whether there is any proposal to reduce dependence on imported coal in the country;

(b) if so, whether Government proposes any Public Private Partnership (PPP) policy framework to increase the production of coal for supply to power producers and other consumers;

(c) if so, the details in this regard;

(d) by when such a policy is likely to be finalized and implemented; and

(e) the details of coal imported during 2012-13 and likely to be imported during 2013-14 to meet the domestic demand?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL) : (a) The Government has taken various steps to increase the production of coal during the Twelfth Plan in order to meet the growing demand as also to reduce dependency on import. These steps include emphasis on implementation of new projects and expansion of existing projects, improving coal evacuation and movement, involvement of private sector and achieving close coordination with various line agencies for clearances of projects. However, despite these measures, it is expected that there will remain a gap between domestic demand and production by the terminal year of Twelfth Plan (2016-17) which will need to be met through imports.

(b) to (d) The Union Government has envisaged that one of the ways forward to reduce the dependence on imports is to devise a Public Private Partnership (PPP) policy framework with CIL as one of the partners in order to increase the production of coal for supply to power producers and other consumers. This was announced in the